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OA No. 249/2006 Date of order: 08.02.2007

Mr. K.S. Gill, counsel for applicant. Mr. Salil Trivedi, counsel for respondents.

Heard.

Learned counsel for the applicant submits that he wants to withdraw this Original Application. Learned counsel for the respondents does not have any objection for the same. Hence, the Original Application is consigned to record as withdrawn without any liberty to revive the same.

[R R BHANDARI] Administrative Member

每次探告 建氯

[KULDIP SINGH] ⊇Vice Chairman 9/2/07 9/2/07 ects 3/6

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